

The Minister of Planning, Petroleum and Chemicals and of Social Welfare (Shri Asoka Mehta): (a) to (c). A statement indicating a tentative list of backward areas furnished by the State Government in January, 1967 is placed on the Table of the House. The State Government will take a final view on the basis of the report of the Study Team.

(d) Does not arise.

STATEMENT

List of backward areas in Madras State

District	Talukas
Tiruchirapalli	Alangudi, Kolathur, Tirumayam, Udayarpalayam and Perambalur.
Tirunelveli	Nangneri, Koilpathi, Sankdran-Koil, Tiruchendur and Srivaikuntan.
Ramanathapuram	Tirupathur, Tiruvadanai, Paramakudi Ramanathapuram, Mudukulathur, Aruppukottai and Sattur.
South Arcot	Virdachalm
Mudrai	Tirumanglam

*Tentative. A final decision would be taken by the State Government after the report of the Study Team is available.

Backward Areas

230. Shri Umanath:

Shri C. K. Chakrapani:

Shri P. Gopalan:

Shri K. M. Abraham:

Shrimati Suseela Gopalan:

Shri K. Anirudhan:

Shri V. Viswanatha Menon:

Shri Jyotirmoy Basu:

Will the Minister of Planning be pleased to state:

(a) whether Government have finalised the examination of the materials sent by the various State Governments to locate the markedly backward areas in their respective States;

(b) if so, the names of the backward areas so identified in each State;

(c) the steps taken to determine the pattern of development in each of these areas; and

(d) if the reply to part (a) is in the negative, the reasons for the delay?

The Minister of Planning, Petroleum and Chemicals and of Social Welfare (Shri Asoka Mehta): (a) to (c). A statement is laid on the Table of the House indicating the district/talukas/blocks identified as most backward area by the Governments of ten States. [Placed in Library. See No. LT-168/67]. Of the remained States, the entire State of Jammu and Kashmir and Nagaland could be regarded as Hill States. In the State of Assam, all hill districts are markedly backward areas. For Punjab and Haryana States (except chronically drought affected areas on border with Rajasthan), the State Governments have not specially identified any areas as markedly backward areas. The views of the Governments of the two States of Bihar and Madhya Pradesh have not yet been received.

(c) Information is awaited from the State Governments.

(d) Does not arise.

Iddikki Hydro-Electric Project

231. Shri Vasudevan Nair:

Shri P. Viswantharan:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether any firm agreement had been signed with the Canadian firm for the construction of the iddikki Hydro-Electric Project in Kerala State; and

(b) the amount provisionally allotted for this project during the Fourth Plan?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) The revised Loan Agreement has recently been received from the External Aid Office, Canada. This is under examination at present in consultation with the Kerala State Electricity Board and is expected to be signed shortly. The question of firm agreement with Canadian firm for procurement of

generating units etc. will arise only after the Loan Agreement is signed.

However, in the meantime, the construction schedule has been fixed in consultation with the Canadian Consultants. Also, commitments have been entered into under the Canadian grant of C \$2.3 million, for procurement of initial tools and plant.

(b) The tentative Fourth Plan provision for the project is Rs. 55 crores.

Gauhati Refinery

232. Shri D. C. Sharma: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the steps taken so far towards the proposed expansion of the Gauhati Refinery; and

(b) when the expansion work is expected to be completed?

The Minister of State in the Ministry of Petroleum, Chemicals and of Planning and Social Welfare (Shri Raghu Ramalaksh): (a) The technical scheme for expansion has been worked out, but its economic aspects are still under consideration.

(b) Until the expansion is finally sanctioned, the completion date cannot be forecast.

Welfare of Agriculturists belonging to S.C. and S.T. in Orissa

233. Shri Ramachandra Ulaka:
Shri Dhuleswar Meena:
Shri Khagapathi Pradhani:
Shri Heerji Bhai:

Will the Minister of Social Welfare be pleased to state:

(a) the amount actually spent on the welfare of the agriculturists belonging to Scheduled Castes and Scheduled Tribes in Orissa during 1966-67; and

(b) the amount proposed to be given to Orissa for the purpose during 1967-68?

2026(a) LSD—A.

The Minister of State in the Department of Social Welfare (Shrimati Phulrenu Guha): (a) and (b). The information is being collected from the State Government and will be laid on the Table of the House as soon as it is received.

Colonies for S.C. and S.T. in Orissa

234. Shri Ramachandra Ulaka:
Shri Dhuleswar Meena:
Shri Khagapathi Pradhani:
Shri Heerji Bhai:

Will the Minister of Social Welfare be pleased to state:

(a) whether there is any proposal for the construction of colonies for the Scheduled Castes and Scheduled Tribes people in Orissa during the current financial year;

(b) if so, the details thereof; and

(c) the total amount sanctioned during the same period?

The Minister of State in the Department of Social Welfare (Shrimati Phulrenu Guha): (a) Yes.

(b) Construction of 20 units of houses each for Scheduled Castes and Scheduled Tribes.

(c) Scheduled Castes Rs. 25,000.
Scheduled Tribes 25, 25,000.

राजा प्रताप सागर से बिजली की सप्लाई

235. श्री श्रीकार लाल बेरवा : क्या सिन्धुई और बिहुत् मनी यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इस वर्ष भी राजा प्रताप सागर से बिजली की पूरी सप्लाई नहीं होगी ;

(ख) यदि हां, तो मध्य प्रदेश और राजस्थान को पुबक पुबक कितने वाट बिजली सप्लाई की जाने की आशा है ;